

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD

ITEM No. 16
(MP) CP 21 of 2020

Order under Section 241-242 of Co.Act,2013

IN THE MATTER OF:

Ramnath Lifestyle Pvt Ltd
V/s

.....Applicant

Ramnath Housing Pvt Ltd & Ors

.....Respondent

Order delivered on ..15/07/2021

Coram:

Mr. Abni Ranjan Kumar Sinha, Hon'ble Member(J)
Mr.Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

For the Petitioner :Mr. Vinit Nagar, PCS
For the Respondent :

ORDER

The documents are not available on e-portal.

The parties are directed to upload all their respective documents on e-portal within one week.

List the matter on 03.09.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

-SD-

(ABNI RANJAN KUMAR SINHA)
MEMBER (JUDICIAL)

Sapna